## Cancellation of registration of NGOs

†1028. SHRI RAKESH SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

- the number of Non-Governmental Organisations (NGOs) whose registrations were cancelled during 2014-15, 2015-16, 2016-17 and 2017-18 and the quantum of funds they received from foreign countries; and
  - (b) the details of these NGOs along with the funds they received?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (b) The registration of 14937 Non-Governmental Organisations (NGOs) were cancelled during the period from 2014 to 2018. The details of these NGOs and the quantum of foreign contribution they received are available on the FCRA website: www.fcraonline.nic.in.

## Report of Central team on Kerala floods

1029. SHRI ELAMARAM KAREEM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has conducted any studies to estimate the total loss the State of Kerala has incurred due to flood:
  - (b) if so, how much is the estimated amount;
  - if no assessment has been made the reasons therefor;
- (d) whether Government has any report of the Central team that visited Kerala during the floods;
  - (e) if so, the details of the report submitted; and
  - if not, by when it is expected to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (f) In the recent Kerala floods, based on the memoranda submitted by the State Government of Kerala, two Inter-Ministerial Central Teams (IMCT) were deputed to assess the damages in the calamity affected areas. The High Level Committee (HLC), in its meeting held on 06.12.2018, has considered the assessment of Central Teams thereon as per prescribed norms and scales and approved the assistance of ₹ 3048.39 crore from NDRF for floods and landslides of 2018.